

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3856
ANSWERED ON:16.12.2011
MEGA POWER PROJECTS
Singh Chaudhary Lal

Will the Minister of POWER be pleased to state:

- (a) whether Government has noticed any irregularities in Mega Power Projects;
- (b) if so, the details thereof;
- (c) the possible loss to the exchequer due to such irregularities; and
- (d) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI K.C. VENUGOPAL)

(a) : Thermal power projects with capacity of 1000 MW or more (700 MW for projects at J&K and North-eastern States) and hydel power projects with capacity of 500 MW or more (350 MW for projects at J&K and North- Eastern States) which have been granted mega status certificates in accordance with mega power policy, are mega power projects. No irregularities has been noticed in mega power projects so far.

(b) to (d) : Do not arise in view of reply at (a) above.